

Central Administrative Tribunal
Principal Bench: New Delhi

CP- 198/99 In
OA- 1515/97

(9)

New Delhi this the 15th day of November 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)
Hon'ble Mrs. Shanta Shastry, Member (A)

Surender Singh Yadav,
S/o Shri Ishwar Singh
R/o Village & P.O. Mastpur,
District Rewari (Haryana)

...Petitioner

(By Advocate: Shri Hori Lal)

Versus

Shri Ajay Raj Sharma,
The Commissioner of Police,
Police Headquarters,
I.P. Estate,
New Delhi.

...Respondents

(By Advocate: Shri M.K. Gaur proxy for
Shri Raj Singh)

ORDER (Oral)

By Reddy, J.-

It is stated by the learned counsel for the petitioner that the respondents had complied with the order after filing the contempt case. A copy of the order dated 12.11.99 passed in compliance of the order of the Tribunal is also filed. In the circumstances, C.P. become infructuous and is accordingly closed.

Shanta S.

V.R.R.

(Mrs. Shanta Shastry) (V. Rajagopala Reddy)
Member (A) Vice-Chairman (J)

cc.